

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4734
ANSWERED ON:25.04.2000
ILLEGAL DRUG TRADE
AVTAR SINGH BHADANA;RAGHUNANDAN LAL BHATIA;RAJESH VERMA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the drug trafficking is spreading in the country day by day;
- (b) if so, the facts in this regard;
- (c) whether the United Nations has extended its co-operation and assured to provide financial and technical assistance in combating the spread of drug trafficking in the country;
- (d) if so, the details in this regard;
- (e) the manner in which the Government propose to utilise the said assistance; and
- (f) the action being taken by the Government to check this phenomenon?

Answer

MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

(a) & (b) There are no indications of any significant changes in the patterns of Drug trafficking in the country. The details of seizures during the last three years are as under:-

Sl.No. DRUGS in KG. 1997 1998 1999

1. Opium	3316	2031	1635
2. Heroin	1332	655	861
3. Ganjha	80886	68221	40113
4. Hashish	3281	10106	3391
5. Methaqualone	1740	2257	474

(c), (d) & (e): The Government of India interacts on a regular basis and maintains coordination with International Agencies such as UNDCP, INCB etc. in the field of combating drug trafficking. At present, there are no specific projects relating to Drug Law Enforcement under implementation through the Narcotics Control Bureau.

(f): Instructions have been issued to all the Enforcement Agencies to maintain utmost vigil and to step up enforcement efforts under the stringent provisions contained in Narcotics Drugs and Psychotropic Substances Act. Drug Enforcement Officers are also being trained to improve their effectiveness. Quarterly Coordination meetings are being held by the Narcotics Control Bureau, New Delhi for proper coordination of drug enforcement efforts by all the concerned Central and State agencies in the country. Reward scheme for informers and Enforcement Officers is also being implemented. A comprehensive bilateral agreement has been entered into with the Govt. of Myanmar for reducing demand and preventing illicit trafficking in narcotic drugs apart from a bilateral agreement with the authorities in Pakistan for direct operational communication.